



## **अरावली के 140 फार्म हाउसों की रिपोर्ट भेजी एनजीटी को, कभी भी हो सकती है कार्रवाई**

फरीदाबाद | अरावली की पहाड़ियों के बीच अवैध रूप से बनाए गए 140 फार्म हाउसों पर एनजीटी बेहद सख्त है। इन फार्म हाउस पर जल्द तोड़फोड़ की कार्रवाई हो सकती है। मंडल कमिश्नर जी. अनुपमा ने एनजीटी द्वारा मांगी गई इन फार्म हाउसों से संबंधित रिपोर्ट भेज दी है। यह रिपोर्ट कमिश्नर ने नगर निगम से तलब की थी। निगम कमिश्नर अनीता यादव ने भी निगम अफसरों के साथ बैठक कर अवैध फार्महाउसों को लेकर नाराजगी जता चुकी हैं। इसके अलावा न्यायिक सुधार समिति ने भी अवैध कब्जों को लेकर राष्ट्रीय मानव अधिकार आयोग समेत अन्य संस्थाओं से शिकायत की है। जानकारों के अनुसार सूरजकुंड रोड और गुड़गांव रोड पर जितने भी फार्महाउस बने हैं उनमें से 20-25 को छोड़कर सभी अवैध हैं। पूर्व निगम कमिश्नर मोहम्मद शाइन ने इसका सर्वे कराया था। इसमें 140 फार्म हाउस अवैध पाए गए थे।



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NORTH

## NHRC notice to Rajasthan govt over baby's split body

*Jaipur:* The NHRC on Tuesday issued a notice to the Rajasthan government, taking suo moto cognizance of news reports of an incident where the head of a baby was allegedly separated from the body during delivery at a government hospital in Jaisalmer district. The notice has been issued to the Chief Secretary of the state govern-

ment, with the commission calling for a detailed report in the matter within four weeks along with health status of the suffering woman and action taken against the doctor and hospital staff. A press release by the NHRC said that if true, the incident amounts to violation of human rights of the new-born and the mother. **ENS**

## **NHRC notice to Rajasthan govt after baby decapitated in botched-up delivery**

*An autopsy report revealed that the baby's legs were fractured and liver ruptured as two untrained male staff botched-up the delivery.*

Jan 16, 2019

The National Human Rights Commission has issued a notice to the Rajasthan government after reports that a male nurse at a government health centre pulled out at a foetus so hard during delivery that it broke into two parts.

The incident took place at Ramgarh in Jaisalmer district. An autopsy report revealed that the baby's legs were fractured and liver ruptured as the two untrained male staff botched-up the delivery.

The two accused deposited the lower part of the foetus in the hospital's mortuary and asked the family to take the woman to Jaisalmer.

Amritlal and Junjhar Singh, who the boy's father has alleged were drunk at the time of the delivery on January 6, are yet to be arrested. They have been suspended and the officer in charge of the health centre Dr Nikhil Sharma has been removed from duty.

The doctor who conducted the postmortem, Surendra Duggar, said that he got the body in three pieces: head, torso and placenta.

"The nursing staff applied so much force that it not only broke into two parts but also caused multiple fractures in legs and liver got burst. We also have carried out a floating test of lungs which revealed that the baby was dead," he said.

The chief medical and health officer in Jaisalmer Dr BL Bunkar said Amritlal and Junjhar Singh were not trained birth attendants. Only skilled birth attendant can conduct deliveries, according to government norms.

"A skilled birth attendant and a doctor were available at the Ramgarh hospital but they did not inform them and conducted the delivery on their own," Dr Bunkar said.

He added that Rajasthan health minister Raghu Sharma had sought the detailed report of the incident. The minister said a committee has been constituted to probe the death of the baby.

## NHRC notice to Raj govt in 'botched-up' delivery case

Press Trust of India | New Delhi Last Updated at January 16, 2019 01:15 IST

The NHRC has issued a notice to the Rajasthan government over reports that the head of a baby allegedly got separated from the body during delivery at a state-run hospital in Jaisalmer, officials said Tuesday.

In a statement, the National Human Rights Commission said it had issued the notice to the chief secretary, seeking a detailed report in four weeks, along with health status of the woman and action taken against the doctor responsible and hospital staff.

"The NHRC has taken suo motu cognisance of a media report that in a shocking case of medical negligence, the head of a baby allegedly got separated from the body as the physician pulled the baby's legs with excessive force during delivery at a government hospital in Ramgarh, Jaisalmer in Rajasthan earlier this week," it said.

The commission also observed that the contents of the new report, if true, amount to violation of human rights of the newborn and the mother, and indicate towards gross negligence by the doctor and the nursing staff.

The entire incident requires to be probed thoroughly to determine the real cause so that necessary steps could be taken to ensure that such gruesome incidents do not recur in future, the NHRC statement said.

According to the report, published on January 11, the doctors at Ramgarh hospital allegedly attempted to hide the case and referred the woman to Jaisalmer for further treatment and surgery, citing complications, it said.

"At Jaisalmer hospital, it was revealed that the head of the baby was still inside the mother's womb, which was taken out by the doctors.

"However, when the news regarding this tragic and bizarre incident went viral, the state medical and health department put the doctor concerned on 'Awaiting Posting Order' (APO) and placed two nurses under suspension for their negligence," the statement said, quoting the report.

An FIR has been lodged by the family against the hospital staff for killing the newborn. The doctor concerned has been reportedly claiming that when the woman was brought to the hospital, the baby had already died and his legs were outside the uterus, it said.

## **Baby split in half: NHRC issues notice to Rajasthan govt**

Jan 16, 2019

New Delhi , Jan 15 : The National Human Rights Commission of India (NHRC) issued a notice to the Rajasthan government over reports of separation of a baby's head from its body during delivery in Jaisalmer district on 10 January.

The head of the baby was later removed from the mother's womb in a hospital in Jodhpur.

On January 12, a male nurse working at a government medical centre 'decapitated a baby while pulling too hard during a difficult birth'.

At the time of delivery, the nurse pulled the foetus so carelessly that it resulted in the splitting of the baby's body into two parts.

After the incident, the nurse, along with a colleague, deposited the lower part of the foetus in the centre's mortuary and asked the family of the lady to take her to Jaisalmer for further treatment.

Another mistake that the Ramgarh health centre committed was lying to the gynecologist at Jodhpur Umaid hospital that they have finished the delivery.

The Ramgarh's hospital staff left the placenta in the womb. Later, a team of doctors headed by Dr Ravindra Sankhla operated the victim again and found that the foetus' head is in the womb. The doctors then informed the victim's kin about the incident.

# Pragtiwadi

## **Baby split in half during delivery: NHRC issues notice to Rajasthan govt**

January 15, 2019

New Delhi: The National Human Rights Commission (NHRC) on Tuesday issued a notice to Rajasthan government over reported separation of a baby's head from his body during delivery in Jaisalmer district.

The apex rights body took suo motu cognizance of a media report that the head of a baby allegedly got separated from the body as the physician pulled the baby's legs with excessive force during delivery at a government hospital in Ramgarh, Jaisalmer in Rajasthan earlier this week.

It has issued a notice to the Chief Secretary, Government of Rajasthan calling for a detailed report in the matter within four weeks along with health status of the suffering woman and action taken against the delinquent doctor and hospital staff.

The Commission has also observed that the contents of the new report, if true, amount to violation of human rights of the newly born and the mother and indicate towards gross negligence by the doctor and the nursing staff.

The entire incident requires to be probed thoroughly to determine the real cause so that necessary steps could be taken to ensure that such gruesome incidents do not recur in future.

According to the media report, carried on January 11, the doctors at Ramgarh Hospital, allegedly, attempted to hide the case and referred the woman to Jaisalmer for further treatment and surgery, citing complications.

At Jaisalmer Hospital it was revealed that the head of the baby was still inside the mother's womb, which was taken out by the doctors. However, when the news regarding this tragic and bizarre incident went viral, the State Medical and Health department put the doctor concerned on 'Awaiting Posting Order' (APO) and placed two nurses under suspension for their negligence.

Reportedly, an FIR has been lodged by the family against the hospital staff for killing newly born baby. The doctor concerned has been reported claiming that when the woman was brought to the hospital, the baby had already died and his legs were outside the uterus.